

**HIGH COURT OF JUDICATURE AT HYDERABAD  
FOR THE STATE OF TELANGANA AND THE STATE OF ANDHRA PRADESH**

**ABSTRACT**

**STATE JUDICIAL SERVICE - District and Sessions Judges - Postings and Transfers - ORDERS - ISSUED.**

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**ROC.NO.9848/2016-B.SPL.**

**NOTIFICATION NO.1218-B.SPL.**

**DATED:30.12.2016.**

**READ:**

**The High Court is pleased to order the following Posting and Transfer:-**

**Smt. P.Annapurna, Chairman, Industrial Tribunal-cum-Presiding Officer, Labour Court, Visakhapatnam, is transferred and posted as Judge, Additional Family Court, Visakhapatnam (post kept vacant).**

- i) Smt. P.Annapurna, shall take charge of her post from Judge, Mahila Court-cum-VI Addl. District and Sessions Judge, Visakhapatnam.**
- ii) Smt. P.Annapurna, after assumption of charge as Judge, Additional Family Court, Visakhapatnam, she will be in full additional charge of the post of Chairman, Industrial Tribunal-cum-Presiding Officer, Labour Court, Visakhapatnam, until further orders.**

**NOTE: The Order is placed in the High Court's Website <http://hc.tap.nic.in> and the downloaded copy from the web site is valid for relieving and joining duty.**

  
**REGISTRAR (VIGILANCE)**

**To**

- 1. The officers concerned.**
- 2. The Prl. Secretary to Hon'ble the Acting Chief Justice and Personal Secretaries to Hon'ble Judges (for placing before their Lordships kind perusal).**
- 3. The Registrar General and other Registrars, High Court of Judicature at Hyderabad**

4. The Registrar, Information Technology-cum-Central Project Coordinator, High Court of Judicature at Hyderabad (with a request to direct the concerned to upload the proceedings in the High Court's official Website)
5. The Secretary to Government, Law (L.A & J - SC.F) Department, Government of Telangana, Hyderabad.
6. The Secretary to Government, Law (L.A & J - SC.F), Department, Government of Andhra Pradesh at Amaravathi.
7. The Member Secretary, Telangana State Legal Services Authority, Hyderabad.
8. The Member Secretary, Andhra Pradesh State Legal Services Authority, Hyderabad.
9. The Director, Andhra Pradesh Judicial Academy, Secunderabad.
10. The Prl. District and Sessions Judge, Visakhapatnam
11. The Metropolitan Sessions Judge-cum-I Addl. District and Sessions Judge, Visakhapatnam
12. The Chairman, Industrial Tribunal-cum-Presiding Officer, Labour Court, Visakhapatnam
13. The Judge, Additional Family Court, Visakhapatnam
14. The Judge, Mahila Court-cum-VI Addl. District and Sessions Judge, Visakhapatnam
15. The District Treasury Officer, Visakhapatnam
16. **THE SECTION OFFICERS:-**  
(a) B.Section, (b) D.II Section, (c) Vigilance Cell, (d) E.Section (e) Work Review Cell, (f) O.P. Cell, (g) D.Budget, (h) Enquiry Cell (i) Computer Section, (J) Special Officers Section, High Court of Judicature at Hyderabad.